statement on 27th October, 1996 at Guwahati pertaining to new initiatives for NE region comprising programmes/schemes projects for economic development of seven North-Eastern States. The estimated cost of the projects/schemes envisaged in the statement amounted to about Rs. 6100.00 crore

(b) and (c) The details of progress of implementation of these programmes/schemes/projects, funds released and balance action required is given in the Annexure. (See Appendix 181. Annexure No. 71.)

Confining the role of Planning Commission

2611. DR. Y. LAKSHMI PRA-SAD: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to confine the role of Planning Commission to a few sectors of activities that require detailed planning and felegate the responsibility of power for planning in regard to the remaining sectors to Central Ministries and States.
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTA-(SHRIMATT RATNAMALA DEHARESHWAR SAVANOOR): (a) (c) The role of Planning Commission continue to remain same as given in the Resolution of the Cabinet Sec. retariat dated the 15th March, 1950 setting up the Planning Commission. Benever, the Approach Paper to the Wath Plea cavisage formulation and the Ninth Plan in the spirit of Cooperative Federalism which have alia include greater role the States in the formulation as as implementation of the Plan

Schemes. The Approach Paper also envisage preparation of detailed sectoral plans for certain sectors like power, selected medium and major irrigation projects, critical communication and agricultural development and infrastructure etc.

to Unstarred Questions

विश्व बैंक निधि का मारखण्ड **सेंब में** बुरुपयोग

2612 श्री ज्ञान रंजन : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि झारवाध क्षेत्र में विश्व बैंक द्वारा चलायी जा रहीं योजनाओं में विश्व बैंक द्वारा प्रदान की गयी निधियों का दुरुपयोग हो रहा है भीर यह कभी भी एक बड़े घोटाले के रूप में झासकत हैं.

(ख) क्या कुछ उच्च धर्षिकारियों की मिलीभगत से बड़े-बड़े ठेकेदारों को ही काम मिलता है ;

(ग) क्या ये ठेकेदार 20 प्रतिसल शुद्ध मुनाफे पर छांटे-छांटे ठेकेदारों को काम दे देते हैं;

(घ) क्या काम करवाने के लिए निय-मित निविदा मंगवायी जाती है, धौर जिनकी मबसे न्यूनतम दर होती है उन्हीं को काम दिया जाता है; धौर

(ङ) क्या सरकार इन परिस्वितियों को देखते हुए इसकी जांच कराएगी **धीर** जाच रिपोर्ट सदन के बटस पर र**दी बाएगी** ?

धे। जना और कार्यक्रम कार्यान्वयन संझालक में राज्य मंत्री (धीमती रत्नमाना देहरेलक्ड सबन्द): (क) से (क) बाह्य कहानका प्राप्त स्वीमों का प्रतिपादन एवं कार्यान्वयन राज्य मनकार हारा किया जाना है तथा इनकी मानीटरिंग राज्य संबंधित केन्द्रीय संझालकों हारा की जाती है। इन स्कीमों के कार्यान्वयन में योजना प्रायोग की कोई अरब्ब चुन्किक नहीं है।